

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA) -106 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

**NAME OF THE COMPANY: M/s Augite Estate Pvt. Ltd. And M/s India Ink
Developers & Realtors Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt. with Easha Kadian, Advocate		
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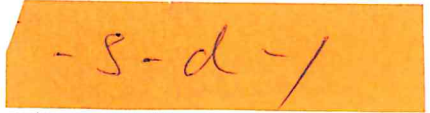
		Mr. Manish Raj, CP for ROC Delhi		
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ORDER

1.d. Counsel appearing on behalf of the Petitioner requests for an adjournment as the consent affidavit of the shareholders are not on record.

At his request adjourned to 19th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)